

the last ten years in those exchanges;

(c) whether the Government propose to increase the capacity of those telephone exchanges during 1991-92 in order to clear the waiting list;

(d) if so, the details thereof; and

(e) the time by which the waiting list is likely to be cleared?

Sl. No.	Name of the Exchange	Code	Capacity in lines
1.	Laxmi Nagar-I	224/221/220	28000
2.	Laxmi Nagar-II	222	6000
3.	Shahdara Remote Line Unit-I	228	7000
4.	Shahdara Remote Line Unit-II	229	6000
5.	Mayur Vihar	225	5000

(b) 136 persons are on the waiting list for telephone connections for the last 10 years in the trans-Yamuna areas.

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Sir, The telephone exchange areas in Delhi are not co-terminus with the administrative division or electoral constituencies. The trans-Yamuna areas of East Delhi are served by 5 digital electronic exchanges, as given below:

(c) and (d) Yes, Sir. The proposed commissioning programme of telephone exchanges in the above areas during 1991-92 is as follows:—

Sl. No.	Name of Exchange Remote Line Unit	Capacity
1.	Mayur Vihar Remote Line Unit	Expansion by 3000 lines. (Already commissioned in June, 1991)
2.	Laxmi Nagar-II	Expansion by 4000 lines.
3.	Shahdara Remote Line Unit-II	Expansion by 2000 lines.
4.	Yamuna Vihar Remote Line Unit	4000 lines.

(e) The waiting list as on 1.4.1991 in these areas is expected to be mostly cleared by 31.3.1995.

[English]

Organisations registered under FCRA

*524. SHRI GANGADHARA SANIPALLI:

SHRI SYED SHAHABUDDIN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of organisations registered under the Foreign Contribution Regulation Act (FCRA) so far;

(b) the organisations and institutions obtaining foreign contributions at present;

(c) the total foreign contributions received by these organisations during 1989 and 1990, year-wise, state-wise; and

(d) the purpose(s) for which this money was received by these organisations?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) As on 31.3.1991 the number of registered associations under FC (R) Act, 1976 is 13,370.

(b) Approximately 9,000 associations were in the receipt of foreign contribution.

(c) and (d) Computerised data of the foreign contribution is available only upto the year 1988.

New Judicial Commission to Inquire into assassination of Shri Rajiv Gandhi

*525. SHRI PRATAPRAO B. BHOSALE: Will the Minister of HOME

AFFAIRS be pleased to state:

(a) whether the Government propose to set up a new judicial commission to inquire into the conspiracy behind the assassination of Shri Rajiv Gandhi;

(b) if so, the details thereof;

(c) whether any time schedule has been fixed for the commission to submit its findings; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN): (a) Yes, Sir.

(b) to (d) The notification appointing the Commission under the Commissions of Inquiry Act, 1952 is being issued. The Commission would be asked to submit its report within six months from the date on which the notification is issued.

[Translation]

Conversion of telephone exchanges into Electronic exchanges in U.P.

*526. SHRI SATYAPAL SINGH YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of telephone exchanges in Shahjahanpur district of Uttar Pradesh and the number of electronic exchanges out of them; and

(b) the details of exchanges in that district proposed to be converted into electronic exchanges during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Nineteen; out of which five are electronic exchanges.

(b) Two electro-mechanical exchanges at Khudaganj and Miranpur-Katra are planned to be converted into electronic exchanges during the current year (1991-92).

[English]

Dairy and Poultry Development Schemes

*527. SHRI CHETAN P.S.

CHAUHAN:

SHRI BALRAJ PASSI:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government are implementing dairy and poultry are supplied to poor women in backward,

development schemes for the benefit of weaker sections of the society;

(b) if so, the details thereof;

(c) the total investment made on these schemes during the last two years; year-wise;

(d) the States where these schemes are in operation; and

(e) the extent to which these schemes have helped the weaker sections of the society?

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): (a) yes, Sir.

(b) and (c) Details are given in the enclosed statement

(d) The schemes are operative in all the States / Union Territories.

(e) Under these programmes, the estimated number of beneficiaries are 7,25,732 and 6,78,845 in 1989-90 and 1990-91 respectively.

STATEMENT

The dairy and poultry development schemes for the benefit of the weaker sections of the society are as under:—

(1) *Special Livestock breeding Programme with objectives to:—*

(i) involve the small / marginal farmers and agricultural labourers in livestock production; and

(ii) generate additional employment and income for them.

The Special Livestock Breeding Programme has two components.

Under rearing of calves, the rate of subsidy is provided at the rate of 50% to small / marginal farmers and 66 2 / 3% to agricultural labourers.

Subsidy is provided for setting up of poultry (layer as well as broilers Units), sheep and pig production Units at the rate of 25% to small / marginal farmers and 33.33% to agricultural labourers.

30% of the beneficiaries should come from SC / STs. In both components, the maximum subsidy per beneficiary is Rs. 3000/-, whereas for scheduled tribes, the ceiling is Rs. 5000/- per beneficiary.

(2) *Establishment of backyard poultry production Units*

Under this scheme, small poultry units